

**Notice Calling for suggestions, views, comments etc from WTO- SPS Committee members within a period of 60 days on the draft notification to amend regulations 3.1: Other substances for use in Food Products and Appendix A of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.**

**No. Stds/Additives-1/Notification/FSSAI/2018. –**

In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 (hereinafter referred to as said regulation),

- (1) in regulation 3.3, in sub-regulation 3.3.1, in clause 4, after item (xi), the following item shall be inserted, namely:-

"(xii) 4,5 epoxydec-2(trans)-enal"

- (2) in Appendix A, under the heading "IV. USE OF FOOD ADDITIVES IN FOOD PRODUCTS", -

(a) In Table 1,-

(i) against the entries relating to the Food Category System 1.6.2, in column (3), after the food additive "Propionic acid, sodium propionate, calcium propionate", the food additive "Pimaricin (Natamycin)" and the entries relating thereto in column (4), (5) and (6) shall be omitted;

(ii) against the entries relating to Food Category System 1.6.4.1 pertaining to Plain processed cheese/ processed cheese, processed cheese spread, against the food additive "Phosphates", in column (6), for the entry "Total salt content should not exceed 9,000 mg/kg calculated as phosphorous/ carbonates/citrate/ chloride", the entry "33" shall be substituted;

(b) In Table 2,

(i) in Food Category System 2.1.2,-

(A) in column (2), for the Food Category Name "Vegetable oils and fats", following shall be substituted, namely:-

"Vegetable oils, fats and bakery shortenings"

(B) against the Food Additive "Lecithin" in column (4), for the entry "322 (i)", the entries "322 (i), 322 (ii)" shall be substituted;

(C) in the column (3), for the entry “Monoglyceride citrate”, the entry “Citric and fatty acid esters of glycerol” shall be substituted;

(D) against the food additive “Sodium Citrate” before the entry “331(iii)”, the entry “331(i)” shall be inserted.

(E) after the food additive “**THIODIPROPIONATES**” and the entries relating thereto, the following shall be inserted, namely:-

Food Additive	INS No.	Recommended Maximum Level	Note
“Lactic and fatty acid esters of glycerol	472b	10,000 mg/kg	408
Mono and diglycerides of fatty acids	471	GMP	408
Polyglycerol esters of fatty acid	475	5,000 mg/kg	408;”

(ii) in food category system 2.2.2,-

(A) in column (2), for Food Category Name “Fat spreads, dairy fat spreads and blended spreads (margarine, bakery shortenings and fat spreads)”, following shall be substituted, namely:-

“Fat spreads, dairy fat spreads and blended spreads (margarine and fat spreads)”

(B) against the food additive “SORBATES”, in the column (5), for the entry “2,000 mg/kg”, the entry “1,000 mg/kg” shall be substituted;

(C) against the food additive “ETHYLENE DIAMINE TETRA ACETATES (EDTA)” in the column (5), for the entry “100 mg/kg”, the entry “50 mg/kg” shall be substituted;

(c) In Table 5, against the entries relating to food category system 5.3, against the food additive “Microcrystalline wax”, for the entries in column (3) to (6), the following entries shall be substituted, namely:-

Food Additive	INS No.	Recommended Maximum Level	Note
" Microcrystalline wax	905c(i)	20,000 mg/kg	3”;

(d) in Table 6, in food category system 6.2.1 and 6.2.2, in column (3), after the food additive “Calcium Carbonate” and the entries relating thereto, the following food additive and entries shall be omitted, namely:-

Food Additive	INS No.	Recommended Maximum Level	Note
" Potassium iodate	917	50mg/kg	On flour mass basis";

(e) in Table 7, in food category system 7.2.1, in column (3), after the food additive "Tartarazine" and the entries relating thereto, the following food additive and entries shall be omitted, namely:-

Food Additive	INS No.	Recommended Maximum Level	Note
" Potassium iodate	917	GMP	";

(f) in Table 12, in food category system 12.2.2, against the food additive "PHOSPHATES" in column (6), for the entry "26", the entry "226" shall be substituted;

(3) In the said regulations, in the Notes to the Food Additives mentioned in the Table 1 to 15, after the Note No. 340 and the entries relating thereto, the following Note No. and entries shall be inserted, namely:-

Note no.	Notes to the food additives mentioned in the table 1 to 15
"408	Only for bakery shorteing".